



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/196/2024 FIXED	SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
2	WP(C)/4239/2024 FIXED	DARUL ZANNAT AKAND Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	SC, SEC. EDU.
ADMISSION				
3	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
4	WP(C)/6020/2017 FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
5	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
6	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC

	<p>WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016</p>	<p>LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. B CHAKRAVARTY MR. A NATH MS. A LALA</p>	<p>SC, ELEM. EDU SC, BTC</p>
7	<p>WITH WP(C)/4358/2016</p>	<p>SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR.A NATH MR.D DOLEY MS.P SHARMA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC</p>
	<p>WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016</p>	<p>JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A NATH</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC</p>
8	<p>WITH WP(C)/5158/2016</p>	<p>BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p>	<p>MS.K DEVI MS.K DAS</p>	<p>SC, BTC SC, FINANCE DEPTT.</p>
9	<p>WITH WP(C)/5176/2016</p>	<p>SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p>	<p>MS.K DEVI MS.R BARUAH MS.K DAS</p>	<p>SC, BTC SC, FINANCE</p>
10	<p>WITH WP(C)/5225/2016</p>	<p>SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS</p>	<p>MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
11	<p>WITH WP(C)/5281/2016</p>	<p>DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS</p>	<p>MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE</p>
12	<p>WITH WP(C)/261/2017</p>	<p>PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.</p>	<p>MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN</p>
13	<p>WITH WP(C)/3038/2017</p>	<p>JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.</p>	<p>MR.M DEKA MR.D K ROY</p>	<p>SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)</p>
14	<p>WITH WP(C)/3272/2017</p>	<p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017</p>	<p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
15	<p>WITH WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>

	<p>WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
16	<p>WITH WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
17	<p>WITH WP(C)/5111/2017</p>	<p>JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.</p>	<p>MR. B SARMA</p>	<p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p>
18	<p>WITH WP(C)/5739/2017</p>	<p>RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
19	<p>WITH WP(C)/5741/2017</p>	<p>CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
20	<p>WITH WP(C)/5861/2017</p>	<p>JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
21	<p>WITH WP(C)/5933/2017</p>	<p>ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
22	<p>WITH WP(C)/122/2018</p>	<p>PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM</p>	<p>MR. A NATH</p>	<p>SC, EDU</p>
	<p>WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018</p>	<p>HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE</p>
23	<p>WITH WP(C)/124/2018</p>	<p>JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM</p>	<p>MR. A NATH MS L SAIKIA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>

	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
24	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
25	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
26	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
27	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
28	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
29	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
30	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
31	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
32	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT

33	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
34	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
36	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
37	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
38	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
39	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
40	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
41	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
42	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
43	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
44	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
45	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
46	WP(C)/8073/2019 FIXED	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU

	WITH I.A.(Civil)/3490/2024 in WP(C)/8073/2019	THE STATE OF ASSAM Versus RAHUL AMIN REZA AND OTHERS	MR P H KONWAR	
47	WITH WP(C)/1442/2023	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU
48	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
49	WP(C)/5136/2024 FIXED	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	SC, SEC. EDU.
50	WP(C)/5567/2024 FIXED	SMT. ALAKA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR. H R DAS	SC, ELEM. EDU
51	WP(C)/5603/2024 FIXED	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4)
ORDERS				
52	Review.Pet./208/2024 CAVT. NO.08362/024, WITH WP(C)/388/2024 (D/O), FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
53	WITH Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH
54	I.A.(Civil)/3492/2024 FIXED in WP(C)/864/2023	THE STATE OF ASSAM Versus MANOJ BORA AND 8 OTHERS		MR H K NATH
	WITH WP(C)/864/2023	BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
	WITH I.A.(Civil)/2426/2024 in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, SEC. EDU.
55	WITH WP(C)/4819/2023	ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023	THE STATE OF ASSAM Versus ZAKARIA HALIM AND 23 OTHERS	R SARMAH MR PARAM HANGKHA KONWAR	
HEARING				
56	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
57	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE

58 **WITH**
[WP\(C\)/4013/2023](#)

SMTI PROVA CHETIA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
SC, FINANCE

59 **WITH**
[WP\(C\)/1917/2024](#)

CHAMPAWATI KONCH
Versus
THE STATE OF ASSAM AND 7 ORS

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
SC, AG
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
15)	MR. N J GOGOI	06-01-2025	To	23-01-2025
16)	MR. A THAKUR	06-01-2025	To	10-01-2025
17)	MS. J R THAKUR	06-01-2025	To	10-01-2025
18)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
19)	MR. B BARMAN	08-01-2025	To	10-01-2025
20)	MR B K SINGH	06-01-2025	To	10-01-2025
21)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
22)	MR. S SHARMA	08-01-2025	To	10-01-2025
23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3669/2024 FIXED	SAFIQUL ISLAM @ CHFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HUSSAIN MR. H RAHMAN	SPECIAL PP ASSAM
2	Bail Appln./3931/2024 B/O	RAFIKUL ISLAM Versus UNION OF INDIA	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	SC, NCB
3	Bail Appln./3956/2024 B/O	SRI RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
MOTION				
4	AB/3406/2024 WITH OFFICE NOTE	DEBASISH BARUA Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM
5	AB/35/2025	ISMAIL HOQUE Versus THE STATE OF ASSAM AND ANR	MR A ISLAM MR A SHARMA	PP, ASSAM
6	AB/36/2025	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
7	AB/37/2025	AMIT HAQUE BASUMATARY Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
8	AB/39/2025	PIJUSH NATH Versus THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
9	AB/40/2025	ASRAFUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A ISLAM MR A SHARMA	PP, ASSAM
10	AB/46/2025	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
11	AB/48/2025	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM

12	AB/49/2025	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S I TALUKDAR	PP, ASSAM
13	AB/50/2025	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
14	AB/51/2025	BISHWAJIT SHARMA Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
15	AB/52/2025	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
16	AB/53/2025	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
17	AB/54/2025	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
18	AB/55/2025	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
19	AB/56/2025	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
20	AB/57/2025	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
21	AB/58/2025	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./853/2024 WITH SCANNED LCR, FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
23	Bail Appln./2474/2024 WITH SCANNED LCR, FIXED	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
24	Bail Appln./2665/2024 WITH SCANNED LCR, FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
25	Bail Appln./3457/2024 WITH SCANNED LCR, FIXED	RUBEL MIAH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
26	Bail Appln./3506/2024 WITH SCANNED LCR	DILWAR KHAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA	PP, ASSAM
27	Bail Appln./3539/2024 WITH SCANNED LCR, FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED B DAS	MR. I U CHOWDHURY (R-2) PP, ASSAM
28	Bail Appln./3615/2024 FIXED	INJAMUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
29	Bail Appln./3750/2024 FIXED	HIRAK JYOTI DEKA Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM

30	Bail Appln./3792/2024 FIXED	HASINUR ISLAM Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
31	Bail Appln./3823/2024 FIXED	MD ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
32	Bail Appln./3824/2024 FIXED	MD RUHUL AMIN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
WITH				
33	Bail Appln./3820/2024	MD RAHIMUDDIN Versus THE STATE OF ASSAM,	MR G PHUKAN MS A GOGOI	PP, ASSAM
34	Bail Appln./3874/2024 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
35	Bail Appln./3925/2024 FIXED	KUDDUS ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
36	Bail Appln./3976/2024 FIXED	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM

BAIL HEARING

37	AB/1746/2024	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
38	AB/2315/2024 FIXED	SURAJIT GHOSH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
39	AB/2345/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM
40	AB/2394/2024 FIXED	TUSHAR BORA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
41	AB/2541/2024 FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
42	AB/2614/2024 FIXED	KHUSHID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
43	AB/2997/2024 FIXED	SAPIUL SARKAR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY S DAS	PP, ASSAM
44	AB/2999/2024 FIXED	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
45	AB/3013/2024 FIXED	KANDARPA CHALIHA Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
46	AB/3107/2024 FIXED	RAJMAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	PP, ASSAM
47	AB/3154/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM

48	AB/3249/2024 WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE, FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
49	AB/3253/2024 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
50	AB/3297/2024 FIXED	RAFIUL HUSSAIN BHUYAN AND ANR. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
51	AB/3382/2024 FIXED	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
52	AB/3419/2024 FIXED	GIRISH CHANDRA MEDHI AND 2 ORS Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
53	WITH AB/3156/2024	DIBAKAR BARMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
54	AB/3421/2024 FIXED	ABDUL MATIN AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

ORDERS

55	Review.Pet./149/2024 WITH WP(C)/1335/2018 (D/O), FIXED	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE
56	I.A.(CrI.)/665/2024 IN AB/3239/2019(D/O), FIXED AT 2 PM in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
57	I.A.(CrI.)/7/2025 in AB/3368/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P TALUKDAR	PP, ASSAM
	WITH AB/3368/2024 WITH OFFICE NOTE	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR. P DUTTA MR W R MEDHI	PP, ASSAM

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24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5640/2023 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
2	WP(C)/2873/2024 FIXED	CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA	GA, ASSAM SC, BTC
3	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
ORDERS				
4	Review.Pet./170/2024 FIXED, IN WP(C)/4034/2024 (D/O)	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
5	WITH WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
6	Review.Pet./215/2024 FIXED, IN WP(C)/7381/2023 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus M/S ARUN TRAVELS	MR. B GOGOI MR. D UPAMANYA MS. I DAS	GA, ASSAM SC, FINANCE

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10:30 AM to 1:00 PM

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[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6594/2024 FIXED	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
ADMISSION				
2	WA/5/2024 FIXED	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
3	WA/313/2024 FIXED	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	MRS. R DEVI DY.S.G.I. SC, NHIDC
4	WA/342/2024 FIXED	THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L AND 11 ORS	ADDL. SR. GA, ASSAM	MR. M DUTTA, ADVOCATE FOR CAVEATOR
5	WP(C)/6684/2024 FIXED, WITH LCR	AMINA KHATUN @ AMENA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/6686/2024 FIXED, WITH LCR	MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/6902/2024 B/O	AZIBUR RAHMAN @ AJIBUR RAHMAN Versus UNION OF INDIA AND 6 ORS. (G)	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA
ORDERS				
8	Cont.Cas(C)/343/2024 FIXED	ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	MR. R MAZUMDAR

HEARING

9	WP(C)/2297/2018 WITH LCR	ABDUL MUTALIB @ A. MUTALIB Versus UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY	ASSTT.S.G.I.
10	WP(C)/2757/2018 WITH LCR	ROMJAN ALI @ ROMJAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA	ASSTT.S.G.I.
11	WP(C)/2937/2018 WITH LCR	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS.	MR. A GOGOI MR. M BARUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4505/2018 WITH LCR	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/5010/2018 WITH LCR	SRI RANGESH DAS Versus THE UNION OF INDIA AND 7 ORS.	MR R DHAR MRS. R RONGMEI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
15	WA/350/2023 CAVT. NO.09442/023,	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2784/2023 in WA/350/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
16	WA/187/2024 CAVT. NO.05212/024, FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR

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25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/887/2023 WITH LCR 5 FILES. FIXED. in CrI.A./350/2023	KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	WITH CrI.A./350/2023	KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	MR. B K DAS MS. P DAS PP, ASSAM
2	I.A.(CrI.)/1239/2024 WITH LCR 5 FILES. P.B-2, FIXED. in CrI.A./18/2022	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
	WITH CrI.A./18/2022	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B D KONWAR SR. ADV. MR. A AHMED MR. I U CHOWDHURY MR H AGARWAL MR J SINGH H BAISHYA H BAISHYA MR A N IQBAL MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
HEARING				
3	CRL.A(J)/35/2020 5 Y 5 M 14 D :WITH LCR 4 FILES. P.B-2.	ASHISH KARMAKAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/39/2020 5 Y 5 M 12 D :WITH LCR 5 FILES. P.B-2.	RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM	DR. B N GOGOI (AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/41/2020 5 Y 4 M 29 D :WITH LCR 5 FILES. P.B-2.	CHARITRA HALOI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

6	Crl.A./326/2022 2 Y 3 M 10 D :WITH LCR 4 FILES. P.B-2	BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
7	CRL.A(J)/4/2023 2 Y 0 M 18 D :WITH LCR 4 FILES. P.B-2, FIXED.	DEEP KONCH Versus THE STATE OF ASSAM	DR. B N GOGOI (AMICUS CURIAE)	PP, ASSAM
8	Mat.App./47/2023	XXXXXXX Versus XXXXXXX	MR P KATAKI	MR. B D DEKA
	WITH		MRS R BEGUM MRS. M D BORUAH	
9	Mat.App./7/2023 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
10	WITH Mat.App./8/2023 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
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10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3059/2017	REMTHANGPUI DARNGAWN Versus THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR.D CHAKRABARTY(R-5) MS.J TRIPATHI(R-5) SC, NCHAC
2	WP(C)/1303/2020	GOPAL CHANDRA SARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	GA, ASSAM MR. D NATH MR D KALITA
3	WP(C)/2247/2020	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
4	WP(C)/2961/2020	JUGA NANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
5	WITH WP(C)/2923/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
6	WP(C)/3799/2020	BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS.	MR. S N TAMULI MR. M MALAKAR	MRS S BARUAH ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3396/2024 FIXED in WP(C)/3319/2023	SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS.	MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA	MR. J PATOWARY SC, HEALTH
	WITH WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
	WITH I.A.(Civil)/4011/2024 in WP(C)/3319/2023	HIMADRI BORAH Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH MR. B D KAKATI	MR. J PATOWARY SC, HEALTH
ADMISSION				
2	WP(C)/3983/2018 FIXED	BINOD BARDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B SARMA MS. K CHOUDHURY	GA, ASSAM
3	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
4	WP(C)/2166/2020 FIXED	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
5	WP(C)/6533/2021 FIXED	HEMENDRA KUMAR TALUKDAR Versus THE ASSAM CO OPERATIVE APEX BANK LTD AND 2 ORS	MR A C BORBORA MR. M SMITH MR. N B GOHAIN	SC, APEX BANK
6	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.

7	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
8	WP(C)/1409/2024 FIXED	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/2785/2024 FIXED	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED (R- 14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R- 14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE
	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC
	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
11	WP(C)/3213/2024 FIXED	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/3950/2024 FIXED	PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MRS S BARUAH DY.S.G.I.
13	WP(C)/4244/2024 FIXED	RAMANI DAS Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
14	WP(C)/5148/2024 FIXED	NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
15	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
16	WP(C)/6448/2024 FIXED	KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
17	WP(C)/6450/2024 FIXED	JINTU DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY(C.G.C) DY.S.G.I.
18	WP(C)/6456/2024 FIXED	NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	MR. S S ROY(C.G.C) DY.S.G.I.
19	WP(C)/6459/2024 FIXED	PANKAJ DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY(C.G.C) DY.S.G.I.
20	WP(C)/6474/2024 FIXED	DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. S S ROY(C.G.C) DY.S.G.I.
21	WP(C)/6513/2024 FIXED	RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	MS. B SARMA (R-1) DY.S.G.I.
22	WP(C)/6661/2024 FIXED	ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.

ORDERS

23	Cont.Cas(C)/398/2024 FIXED	JAHANGIR ALOM AND ANR Versus KAILASH KARTHIK N AND 6 ORS.	Ms. R. R. BORAH MR. A A R KARIM	MR. P N GOSWAMI (R-4)
24	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
25	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
	WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
HEARING				
26	WP(C)/6831/2016 FIXED	JOHN JACOB and 34 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
27	WP(C)/5154/2022 FIXED	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM MR. S P CHOUDHURY(R-4,7) MR B DAS (R-4,7) MS B DEVI(R-4,7) MR. S. J. SARKAR(R-4,7) SC, U D D SC, FINANCE
28	WP(C)/6452/2022 NOT B/H S SHYAM (J) AND NOT B/H U K NAIR (J), FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
29	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
30	WP(C)/6604/2022 NOT B/H S SAIKIA (J), FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
31	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
32	WP(C)/4316/2023 FIXED BY REGISTRY	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA Versus UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY DY.S.G.I.
33	WP(C)/5372/2023 FIXED	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
34	WITH Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA MS. A TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6431/2024 FIXED	ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION
	WITH			
2	WP(C)/5774/2024	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
3	WP(C)/6497/2024 FIXED	M/S AMINUR RAHMAN MONDAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
4	WP(C)/6604/2024 FIXED	M/S SHAHIDUL ISLAM MONDAL, Versus THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
- FOR ORDERS -				
5	WP(C)/1037/2024 FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
6	WP(C)/6944/2024 FIXED	DWIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
7	WP(C)/5991/2024 B/O	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

8	WP(C)/6188/2024 FIXED	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
	WITH			
9	WP(C)/5578/2024	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
10	WP(C)/6571/2024 FIXED	RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN	GA, ASSAM SC, SEC. EDU.
11	WP(C)/6637/2024 FIXED	SANJIB KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM SC, AEGCL SC, REVENUE
12	WP(C)/6704/2024 FIXED	BISMITA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM GA, ASSAM SC, AEGCL
13	WP(C)/6705/2024 FIXED	FAZAR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM GA, ASSAM SC, AEGCL
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
14	Arb.P./49/2023 FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
15	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
16	Arb.P./9/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	WITH			
17	Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	WITH			
18	Arb.P./10/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
19	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
20	Arb.P./46/2024 FIXED	M/S NIRAJ CEMENT STRUCTURALS LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. K GOGOI (C.G.C) DY.S.G.I.

HEARING

21	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
	WITH			
22	WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
23	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
24	WP(C)/5738/2021	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
	WITH			
25	WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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21)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
22)	MR. S SHARMA	08-01-2025	To	10-01-2025
23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./47/2025	IBRAHIM JADDAR Versus THE STATE OF ASAAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA AKHINUR ISLAM	PP, ASSAM
2	Bail Appln./48/2025	UTTAM GHOSH Versus THE STATE OF ASAAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
3	Bail Appln./51/2025	SAIFUR RAHMAN Versus THE STATE OF ASSAM	MR A K AHMED R HASSAN MS P KAKATI	PP, ASSAM
MOTION				
4	Crl.Pet./1076/2024 B/O	TAMAR GADI Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
5	AB/3223/2024 FIXED	JYOTIRMOY LAHKAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
6	AB/3243/2024 FIXED	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. R J SARMA	PP, ASSAM
7	AB/3322/2024 FIXED	SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
8	AB/3383/2024 FIXED	RAJU HAZARIKA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
9	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM
10	AB/3416/2024 FIXED	NARA BAHADUR CHETRY ALIAS NOR BAHADUR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
11	Crl.Pet./15/2025	HEMANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY	PP, ASSAM

12	Crl.Pet./17/2025	AJAY KUMAR @ RAJU KUMAR GUPTA Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
13	Crl.Pet./18/2025	SATYABAN TANTI Versus THE STATE OF ASSAM	S AHMED	PP, ASSAM
14	Crl.Pet./19/2025	KULEN DAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL B SARKAR	PP, ASSAM
15	Crl.Pet./20/2025	SHARIF UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	Crl.Pet./23/2025	MD. HIFJUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
17	Crl.Pet./25/2025	MANOJ KHANDELIA Versus THE STATE OF ASSAM AND ANR	MR G KHANDELIA MR. K DEKA MR R PAUL	PP, ASSAM
18	AB/38/2025	UDAYAN SAIKIA Versus THE STATE OF ASSAM	MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA K BHARALI	PP, ASSAM
19	AB/43/2025	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
20	AB/44/2025	ZAKARIA @ JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
21	AB/45/2025	SRI CHARAN DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
22	AB/47/2025	LAKHINARAYAN GOGOI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
ADMISSION				
23	Crl.Pet./60/2024 FIXED	SOURAV SETHIA AND 2 ORS Versus SAPNA BOTHRA AND ANR	MR D K JAIN MR K JAIN MR. P AGARWAL	MR. N SHARMA (R-1) MS B GOGOI(R-1) MR J K Bhuyan(R-1) MS. P GHOSH(R-1) B K SINGHA (R-1) P. KALITA(R-1) PP, ASSAM
24	Crl.A./5/2025	HIMESWAR BORAH Versus THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/8/2025 in Crl.A./5/2025	HIMESWAR BORAH Versus THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./3648/2024 WITH AB/308/2024 (D/O),WITH SCANNED LCR, FIXED	ABDUL BASIT Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
26	WITH AB/3089/2024	TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
27	Bail Appln./3832/2024 FIXED	BHASKAR KALITA Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
28	Bail Appln./3833/2024 FIXED	SRI BANJIT BARMAN Versus THE STATE OF ASSAM	MR. K K HANDIQU MR D SHARMA MR. M KALITA	PP, ASSAM

29	Bail Appln./3839/2024 FIXED	SAMINUL ALI @ ISLAM Versus THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
30	Bail Appln./3923/2024 WITH SCANNED LCR	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
31	Bail Appln./3975/2024 FIXED	RUPA GOPE @ RUPA GHOSH AND ANR Versus THE STATE OF ASSAM	MS. S SEAL MR. B CHOWDHURY MR. M. ALOM	PP, ASSAM
32	Bail Appln./14/2025 FIXED	AKBAR ALI @ AKBOR AIL AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/1663/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	WITH AB/1532/2024	MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
35	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
36	AB/2803/2024 FIXED	MANOJ KUMAR BORDOLOI @ MONUJ KUMAR BORDOLOI Versus THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
37	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
38	AB/2836/2024 FIXED	MOMIN ALI @ ABDUL MOMIN SHEIKH AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
39	AB/2840/2024 FIXED	AMBIYA KHATUN Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
40	WITH AB/2667/2024	ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
41	WITH AB/3413/2024	ABDUL HAI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
42	AB/2855/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
43	AB/2917/2024 FIXED	SHIVAM KUMAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH	PP, ASSAM
44	AB/2938/2024 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM

45	AB/3086/2024 WITH OFFICE NOTE, FIXED	ABDUS SATTAR AND ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A M AHMED B DAS	MR. M K HUSSAIN PP, ASSAM
46	AB/3114/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
47	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
48	AB/3175/2024 FIXED	DR FARID KHAN AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
49	AB/3213/2024 FIXED	AMINUR ISLAM @ AMINUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
50	AB/3244/2024 FIXED	DURLAV DEKA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
51	AB/3245/2024 FIXED	CHANDAN SARKAR Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
52	AB/3324/2024 FIXED	ABED ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM	PP, ASSAM
53	AB/3356/2024 FIXED	MD SOFIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
ORDERS				
54	Crl.Pet./1473/2024 WITH LCR 1 FILE (SCANNED), FIXED	KIRAN GOGOI Versus THE STATE OF ASSAM AND ANR	MR S R A NASER MR S AHMED M RAJKHOWA S K SARFARAJ KARIM	PP, ASSAM
55	I.A.(Crl.)/5/2025 IN AB/2355/2019 (SINCE D/O), WITH OFFICE NOTE in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR	PP, ASSAM
HEARING				
56	Crl.Rev.P./211/2021 PART-HEARD, FIXED	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
57	Crl.Pet./1310/2018 B/O	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
58	Crl.A./23/2021 WITH LCR 4 FILES, FIXED	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
59	Crl.A./171/2021 3 Y 3 M 27 D.:WITH LCR 5 FILES, WITH P.B. 1, FIXED	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
60	Crl.Rev.P./190/2022 WITH LCR 2 FILES, B/O	BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
61	Crl.Pet./925/2022 WITH LCR 1 FILE (SCANNED)	RAJIB SARMA Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM

WITH
[I.A.\(CrI.\)/825/2024](#)
in CrI.Pet./925/2022

RAJIB SARMA
Versus
THE STATE OF ASSAM AND ANR

MR S C PANDIT
MD S ULLAH
PP, ASSAM

62 [CrI.A./130/2023](#)
2 Y 9 M 15 D:WITH LCR 3 FILES,
FIXED

MONSER ALI
Versus
THE STATE OF ASSAM

MR A SHARMA
MR F HAQUE
MR. S K M ALOMGIR
MR A ISLAM
PP, ASSAM

WITH
[I.A.\(CrI.\)/1242/2024](#)
in CrI.A./130/2023

MONSER ALI
Versus
THE STATE OF ASSAM

MR A SHARMA
MR F HAQUE
MR F HAQUE
MR. S K M ALOMGIR
MR. V A CHOWDHURY
MR A ISLAM
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,9th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 12****[CIVIL BENCH-I AND II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/255/2010 (HEARING), WITH LCR, FIXED	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
2	RSA/209/2017 (HEARING), WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
ADMISSION				
3	WP(C)/2838/2023 FIXED	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
WITH				
4	WP(C)/255/2023	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
5	WP(C)/2486/2024 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
WITH				
6	WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
WITH				
7	WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
WITH				
8	WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
ORDERS				
9	RSA/284/2010 WITH LCR, FIXED	JAHANARA BEGUM Versus MD.ANOWAR HUSSAIN and ANR	MR.B ULLAH MR I HUSSAIN	MR.B K SARMA MD.B ISLAM MR.A LAHKAR

10	MACApp./67/2012 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD. Versus MD. SULEMAN MIA and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MR.R D BHUYAN MS. I DAS	MS.M CHOUDHURY Mukesh Sharma MR.D CHAKRABORTY MR.S DUTTA MR S ALI
	WITH MC/1161/2012 in MACApp./67/2012	NATIONAL INSURANCE CO. LTD. Versus MD. SULEMAN MIA and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MR.R D BHUYAN	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
HEARING				
11	RFA/114/2017 PART-HEARD, WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
12	I.A.(Civil)/537/2020 PART-HEARD, WITH LCR in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
14	RSA/106/2013 WITH LCR, FIXED	KHARGESWAR DAS and ANR Versus DEBIRAM RAJBONGSHI and ANR.	MR. S C KEYAL	MR.B K GHOSE
15	Crl.Rev.P./230/2014 (SPECIALLY ASSIGNED), WITH LCR 19 FILES (1 BUNDLE), WITH OFFICE NOTE	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
16	Crl.Pet./74/2021 (SPECIALLY ASSIGNED), WITH LCR 4 FILES, WITH OFFICE NOTE	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

17 **WITH**
[Crl.Rev.P./107/2018](#)

RANA GOSWAMI
Versus
THE STATE OF ASSAM AND ANR.

MR. D BARUAH
MR. P K BORDOLOI
MR. P G BHAGAWATI

PP, ASSAM

18 [WP\(C\)/4412/2021](#)
FIXED

MD. RAFIQUL ISLAM
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M K CHOUDHURY
MR. U K NAIR
MR. M P SARMA
MR. M SARMA
MR. A BORO

SC, HIGHER EDU
MR J ABEDIN
MR. A M AHMED
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
15)	MR. N J GOGOI	06-01-2025	To	23-01-2025
16)	MR. A THAKUR	06-01-2025	To	10-01-2025
17)	MS. J R THAKUR	06-01-2025	To	10-01-2025
18)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
19)	MR. B BARMAN	08-01-2025	To	10-01-2025
20)	MR B K SINGH	06-01-2025	To	10-01-2025
21)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
22)	MR. S SHARMA	08-01-2025	To	10-01-2025
23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2352/2014 PART-HEARD, FIXED	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
2	WP(C)/1571/2019 PART-HEARD, FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
3	WP(C)/7473/2023 PART-HEARD, FIXED	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
4	WP(C)/6729/2018 FIXED	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. N C DAS (R-2,3,4) GA, ASSAM
5	WP(C)/4856/2023 FIXED,FOR FURTHER HEARING	RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C
ADMISSION				
6	WP(C)/3877/2021 FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI

7	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHDC MR. K MOHAMMAD
8	WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
	WITH WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
10	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
11	WP(C)/5888/2024 FIXED	NUR HUSSAIN SK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
ORDERS				
12	Cont.Cas(C)/536/2022 FIXED	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
HEARING				
13	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
14	WP(C)/1033/2016	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	MR. R DHAR, SC, WPT AND BC (R-11) SC, PWD

15	WP(C)/1922/2016	JATINDRA NATH SHARMA Versus THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)
16	WP(C)/2786/2016 FIXED	D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
17	Cont.Cas(C)/474/2017	PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS.	MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA	MR. M K CHOUDHURY Sr. Adv. R-4 and 5 R-1, 2 and 3 MR. N BARUAH(R-4)(R-1, 2 & 3) MR P BHARDWAJ (R-4 & 5)(R- 1, 2 & 3) MR. M SHARMA(R- 1, 2 & 3)
18	WP(C)/1416/2017	SEWALI BARUAH Versus THE STATE OF ASSAM and 4 ORS.	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI MR.J PATOWARI	MR.B GOGOI SC, FINANCE SC, HEALTH
19	WP(C)/4332/2019	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL, SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
20	WP(C)/5705/2021 FIXED, WITH LCR	THE MANAGEMENT OF ABHINAV FOOD PRODUCT Versus MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI
21	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
22	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3930/2024 FIXED	SRI BIJU KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
2	Bail Appln./3959/2024 FIXED	BHUBAN SARMAH ALIAS SHARMA ALIAS GHIMIRE Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
BAIL HEARING				
3	AB/3191/2024 WITH OFFICE NOTE, FIXED	BAHAR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
4	Crl.Rev.P./159/2015 WITH LCR 1 FILE	JADUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.M SHARMA MR.N P DUWARAH	PP, ASSAM
	WITH Crl.M.C./271/2015 in Crl.Rev.P./159/2015	JADUMONI DAS Versus THE STATE OF ASSAM and ANR	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH MR.M SHARMA	PP, ASSAM
5	CRL.A(J)/113/2019 6 Y 10 M 29 D :WITH LCR 2 FILES, P.B. 1, WITH OFFICE NOTE, FIXED	ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM

QUASHMENT

6	Crl.Pet./77/2019 PART-HEARD, WITH LCR 1 FILE (SCANNED), FIXED	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	MS. S JAHAN, P.P., ASSAM PP, ASSAM
7	Crl.Pet./176/2018 WITH LCR 1 FILE (SCANNED), FIXED WITH Crl.Pet./823/2016	SREEJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM
8	Crl.Pet./823/2016	KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM
9	Crl.Pet./357/2018 WITH LCR 1 FILE (SCANNED), FIXED	AMIYA KUMAR GHOSE @ BABLA GHOSE Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. D GOGOI	PP, ASSAM
HEARING				
10	Crl.A./6/2009 PART-HEARD, WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/341/2021 in Crl.A./6/2009	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
11	WP(C)/404/2020 PART-HEARD, FIXED, AS FIRST ITEM WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
11	WP(C)/404/2020 PART-HEARD, FIXED, AS FIRST ITEM WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
12	WP(C)/2211/2017	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
12	WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
13	Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)

14	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
15	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
16	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
17	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
18	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
19	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
20	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA

21	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
22	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
23	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
24	Crl.Rev.P./101/2009 WITH LCR 5 FILES (SCANNED), FIXED	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
25	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
26	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
27	Crl.Rev.P./378/2009 WITH LCR 4 FILES, FIXED	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
28	Crl.Rev.P./140/2011 WITH LCR 4 FILES, FIXED	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
29	CRL.A(J)/66/2019 WITH LCR 4 FILES, FIXED	BERTH TIGGA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025

14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
15)	MR. N J GOGOI	06-01-2025	To	23-01-2025
16)	MR. A THAKUR	06-01-2025	To	10-01-2025
17)	MS. J R THAKUR	06-01-2025	To	10-01-2025
18)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
19)	MR. B BARMAN	08-01-2025	To	10-01-2025
20)	MR B K SINGH	06-01-2025	To	10-01-2025
21)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
22)	MR. S SHARMA	08-01-2025	To	10-01-2025
23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./53/2025	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
2	AB/42/2025	CHANDAN PHUKAN Versus THE STATE OF ASSAM	MR. U K DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./2556/2024 WITH SCANNED LCR, FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./3640/2024 WITH SCANNED LCR, FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
5	Bail Appln./13/2025 FIXED	MOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/1638/2023 WITH SCANNED COPY OF CASE RECORD FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	AB/2321/2024 FIXED	SAIDUL ISLAM SHEIKH Versus THE STATE OF ASSAM	MS A BEGUM MS A KHATUN	PP, ASSAM
8	AB/3363/2024 FIXED	SAHED AHMED LASKAR AND ANR. Versus CRNTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR. SAHEEL N M	SPL. PP, C.B.I.

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3957/2024 FIXED, WITH OFFICE NOTE	TRISHA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
	WITH			
2	Bail Appln./3891/2024	SALEHA KHATUN Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
	WITH			
3	Bail Appln./3897/2024	ASHIQR RAHMAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM
	WITH			
4	Bail Appln./8/2025	MUNNI KHAN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
5	Bail Appln./52/2025	LAL MIAH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Bail Appln./54/2025	RIJU KANTA PEGU Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
7	Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
TOP OF THE LIST				
8	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH			
	Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	

WITH
[I.A.\(CrI.\)/539/2016](#)
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.
Versus
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR
MR.R KALITA
MR.R SALOI
MRS.J M KONWAR
MS.S BARUA

MR.K K MAHANTA
MR.K BHATTACHARJEE
MS.M BHATTACHARJEE
MR.K M MAHANTA

WITH
[I.A.\(CrI.\)/337/2018](#)
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR
Versus
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR
MR. R KALITA
MR. R SALOI

MR. K BHATTACHARJEE

MOTION

9 [CrI.Pet./1467/2024](#)
FIXED

MD. UMAR FARUK
Versus
THE STATE OF ASSAM

MR. N ANAND
MR. B BRAHMA

PP, ASSAM

ADMISSION

10 [CrI.Pet./557/2023](#)
PART-HEARD, WITH LCR 1 FILE
(SCANNED), FIXED

PRANAB ACHARJEE AND 2 ORS
Versus
JURI BAISHYA

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN

MR. S SAIKIA

11 [CrI.Rev.P./450/2024](#)
WITH LCR 1 FILE (SCANNED),
FIXED

BRIJ SHARMA DHITAL
Versus
THE STATE OF ASSAM AND ANR

MR S SARMAH

MR. Z ALAM (R-2)
MR. N D SARMA (R-2)
PP, ASSAM

BAIL HEARING (BA)

12 [Bail Appln./3419/2024](#)
FIXED

SASUMA DAIMARI AND 2 ORS.
Versus
THE STATE OF ASSAM

MR. A BHATTACHARYA
MS. K MALAKAR
MR. A BHATTACHARJEE
MS ANKITA SAHARIA
MR S PAUL

PP, ASSAM

13 [Bail Appln./3440/2024](#)
FIXED

MD SAFIKUL HAQUE
Versus
THE STATE OF ASSAM

MR T H HAZARIKA
MR A RASHID
MR. K ISLAM

PP, ASSAM

14 [Bail Appln./3622/2024](#)
FIXED, SCANNED COPY OF LCR

JAMIR ALI
Versus
THE STATE OF ASSAM AND ANR

MR T H HAZARIKA
MR A RASHID
MR. K ISLAM
MS S PARVEEN

PP, ASSAM

15 [Bail Appln./3885/2024](#)
FIXED

BINOD BARUAH
Versus
THE STATE OF ASSAM

MR. A M BORA
MR. D K BAIDYA
MS. C CHOUDHURY

PP, ASSAM

16 [Bail Appln./3894/2024](#)
FIXED

HAZRAT ALI
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

PP, ASSAM

BAIL HEARING

17 [AB/2464/2024](#)
FIXED

BHARAT LAL CHAUHAN
Versus
THE STATE OF ASSAM

MR. S CHAUHAN
MR. P MAZUMDER
MR N ALAM
M. BORUAH
R DEB

PP, ASSAM

18 [AB/2515/2024](#)
WITH OFFICE NOTE, FIXED

MANOJ KR NATH @ MANOJ NATH
Versus
THE STATE OF ASSAM AND ANR

MR Z HUSSAIN
MR. M HOQUE

MR. N K KALITA, AMICUS
CURIAE (R-2)
PP, ASSAM

19 [AB/2601/2024](#)
WITH OFFICE NOTE, FIXED

WASIM AKRAM
Versus
THE STATE OF ASSAM AND ANR

MR. A AHMED
MR. M A CHOUDHURY
U U KHAN
MR A AHMED

MR. M KALITA(R-2)
MR. K KALITA(R-2)
PP, ASSAM

20 [AB/2619/2024](#)
FIXED

SHAHINUR AHMED
Versus
THE STATE OF ASSAM

MR. M AHMED
MS S AHMED

PP, ASSAM

21 [AB/3065/2024](#)
FIXED

ARACHAF ALI @ ARSOB ALI
Versus
THE STATE OF ASSAM

MR. M H RAJBARBHUIYAN
MRS R CHETRI

MS. M K BROWN, Amicus
Curiae, (R-2)
PP, ASSAM

22 [AB/3166/2024](#)
FIXED

ABDUL HANNAN
Versus
THE STATE OF ASSAM

MR P K DAS
MR. M BARUAH
MR. M ALOM

PP, ASSAM

ORDERS

23	Crl.A./173/2023 WITH LCR 1 FILE, B/O	ALTAF HUSSAIN Versus PIAR ABDUL KHALEQUE AND ANR.	MR K BHUYAN MR. M U E BHUYAN	MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1)
24	I.A.(Crl.)/594/2023 WITH LCR 3 FILES, WITH P.B.-1, B/O in Crl.A./245/2023 WITH Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	Crl.A./228/2023 <u>1 Y 7 M 14 D</u>	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	I.A.(Crl.)/851/2024 WITH LCR 2 FILES (SCANNED), FIXED in Crl.Pet./919/2024 WITH Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
27	I.A.(Crl.)/1002/2024 FIXED in Crl.Pet./557/2024 WITH Crl.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH	MR. A SARMAH MS. N KALITA MS. M MEDHI	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
28	I.A.(Crl.)/9/2025 in CRL.A(J)/11947/2024 WITH CRL.A(J)/11947/2024 (Filing Number)	SAUMENDRA SARMAH Versus RUMI SHARMA PRANJOY HOJAI Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MRS. S KHATANIAR	MR. A SARMAH MS. N KALITA MS. M MEDHI PP, ASSAM
HEARING				
29	Crl.A./75/2023 <u>6 Y 5 M 24 D</u> :WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/165/2023 in Crl.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
30	Crl.Rev.P./175/2023 WITH LCR 3 FILES	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MR P K DAS	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I. MR. A BHATTACHARYYA (r-2) MR. R A CHOUDHURY (R-2) MR N BARMAN (r-2) MR S HUSSAIN (r-2) MS. S DAS (R- 2) PP, ASSAM
31	Crl.Rev.P./412/2023 WITH LCR 1 FILE	RITUL BORAH Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
32	Crl.Pet./451/2023 WITH LCR 2 FILES (SCANNED)	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
33	Crl.Rev.P./230/2024 WITH LCR 3 FILES	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
15)	MR. N J GOGOI	06-01-2025	To	23-01-2025
16)	MR. A THAKUR	06-01-2025	To	10-01-2025
17)	MS. J R THAKUR	06-01-2025	To	10-01-2025
18)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
19)	MR. B BARMAN	08-01-2025	To	10-01-2025
20)	MR B K SINGH	06-01-2025	To	10-01-2025
21)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
22)	MR. S SHARMA	08-01-2025	To	10-01-2025
23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./45/2025	JAHIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
ORDERS				
2	RSA/178/2024 FIXED WITH I.A.(Civil)/3031/2024 in RSA/178/2024	ABDUL ALI Versus SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
3	RSA/216/2024 WITH LCR, FIXED WITH I.A.(Civil)/3567/2024 in RSA/216/2024	ABDUL ALI Versus SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
4	RSA/220/2024 FIXED WITH I.A.(Civil)/3590/2024 in RSA/220/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS)
5	Cri.A./424/2023 <u>1 Y 3 M 7 D</u> :PART-HEARD, WITH LCR	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
HEARING				
5	Cri.A./424/2023 <u>1 Y 3 M 7 D</u> :PART-HEARD, WITH LCR	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM

	WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
6	MFA/17/2014 WITH LCR, B/O	M/S. JAIN ASSOCIATES Versus UNION OF INDIA and 2 ORS.	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MR.A BARKATAKI MR.A BARKAKATI SC, NF RLY
7	RFA/42/2019 WITH LCR, FIXED	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN
	WITH I.A.(Civil)/1395/2019 in RFA/42/2019	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
8	MACApp./349/2021 WITH LCR, FIXED	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
	WITH MACApp./706/2018	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
10	I.A.(Civil)/1506/2022 WITH LCR, FIXED in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	
	WITH RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
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23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025

25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/13/2019 AT 2:00 P.M.	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
2	WP(C)/7225/2019	SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
3	WP(C)/286/2023	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR K TALUKDAR SC, INDUSTRIES AND COMMERCE
4	WP(C)/1925/2024	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
5	WP(C)/3272/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
TO BE SPOKEN TO				
6	WP(C)/6204/2017 PART-HEARD, FIXED, BY SLIP	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
TOP OF THE LIST				
7	WP(C)/2571/2015 FIXED	JIBAN CHANDRA BORA Versus THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
8	WP(C)/7072/2015	SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)

9	WP(C)/7232/2015	NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
10	WP(C)/7795/2015 FIXED	PUSPA RAM BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.N C DAS	GA, ASSAM
11	WP(C)/2652/2016	PRABIN CHANDRA KALITA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR M SARMA (R-1 to 4) MR.G BHARADWAJ(R- 1-4)
12	WP(C)/2814/2016	NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)
13	WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
	WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
14	WP(C)/54/2017	BITASHOK RAKSHIT Versus UNITED BANK OF INDIA and 5 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	
15	WP(C)/1204/2017	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.
16	WP(C)/4062/2017 FIXED	KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR.S N SARMA(Sr.Adv.)(R-2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6)
ADMISSION				
17	WP(C)/3871/2023 PART-HEARD, FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM MR S CHOUDHURY (R-3,4,5) MS R MEDHI(R-3,4,5)
18	WP(C)/2959/2018 FIXED	DR. BHABATOSH KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. A KALITA	MR. B DEKA (R4) MS. N BORDOLOI MR. B P CHANGMAI (R4) SC, HEALTH
19	WP(C)/3388/2019 FIXED	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	GA, ASSAM MR J ISLAM (R7,R8) SC, SEC. EDU. SC, SEBA
20	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA

21	WP(C)/486/2023 FIXED	SULTANA REJIYA Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, AGRI. DEPARTMENT SC, FINANCE
22	WP(C)/505/2023 FIXED	ANJALI PRABHA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
23	WP(C)/1893/2023 FIXED	PURABI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
24	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
25	WP(C)/5619/2023 FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
26	WP(C)/6256/2023 FIXED	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
27	WP(C)/1057/2024 FIXED	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
28	WP(C)/1809/2024 FIXED	DR. TANWI SHAMS Versus THE ASSAM GRAMIN VISASH BANK AND 4 ORS	MR. D CHOUDHURY MR J DAS MS. P GARGO MR. R K SARMA	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5)
29	WP(C)/1848/2024 FIXED	BYASH JYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	GA, ASSAM SC, APSC
30	WP(C)/2567/2024 FIXED	UDIT NARAYAN KAIRI Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR C GOGOI (R-5) SC, FINANCE
31	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
	WITH			
32	WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
	WITH			
33	WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)

34	WP(C)/3430/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
35	WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
36	WP(C)/5557/2024 FIXED	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
37	WP(C)/6333/2024 FIXED	NAZIBUR JAMAN Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. S S ROY (C.G.C) DY.S.G.I.
	WITH			
38	WP(C)/5788/2024	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
	WITH			
39	WP(C)/5921/2024	IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
	WITH			
40	WP(C)/5950/2024	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
	WITH			
41	WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
	WITH			
42	WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
43	WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
44	WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
45	WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
46	WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
	WITH			
	I.A.(Civil)/4052/2024 in WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.
	WITH			
47	WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
	WITH			
48	WP(C)/6166/2024	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.

49	WITH WP(C)/6179/2024	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
50	WITH WP(C)/6185/2024	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
51	WITH WP(C)/6192/2024	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
52	WITH WP(C)/6212/2024	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
53	WITH WP(C)/6221/2024	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
54	WITH WP(C)/6231/2024	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
55	WITH WP(C)/6245/2024	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH
56	WITH WP(C)/6252/2024	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
57	WITH WP(C)/6315/2024	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
58	WITH WP(C)/6408/2024	MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
59	WITH WP(C)/6419/2024	DHANDWIP DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
60	WITH WP(C)/6432/2024	RANJAN MANDAL Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. S S ROY (C.G.C) DY.S.G.I.
61	WITH WP(C)/6436/2024	NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I.
62	WITH WP(C)/6727/2024	MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	MRS S BARUAH(C.G.C) DY.S.G.I.
63	WITH WP(C)/6790/2024	ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	MRS S BARUAH(C.G.C) DY.S.G.I.
64	WITH WP(C)/6808/2024	AJIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. R BORA MS R MEDHI	MRS S BARUAH (C.G.C) DY.S.G.I.

65	WP(C)/6572/2024 FIXED	MAMTA SAHU Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MR. S S ROY DY.S.G.I.
ORDERS				
66	Cont.Cas(C)/645/2023 FIXED	FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1)
67	Cont.Cas(C)/34/2024 FIXED	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
68	Review.Pet./123/2024 WITH WP(C)/4597/2023 (D/O), FIXED	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
69	Cont.Cas(C)/290/2024 FIXED	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S C KEYAL
HEARING				
70	WP(C)/2452/2020 FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
71	WP(C)/554/2023 FIXED	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC
72	WP(C)/3189/2023 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)
73	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
74	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
75	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
76	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
77	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
78	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

79	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
80	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
81	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
82	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
83	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
84	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
85	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
86	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
87	WP(C)/502/2024	SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM

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25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/182/2023 WITH LCR, FIXED	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3)
ORDERS				
2	MACApp./367/2016 WITH LCR, FIXED	SRI NABAJYOTI SARMA Versus SRI KHIRA SARMA and ANR	MR.P SUNDI	MS.S ROY(R-2) MS.I DASR-2 MS.I DASR-2
3	MACApp./842/2018 WITH LCR, FIXED	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
4	I.A.(Civil)/3756/2024 in Review.Pet./14514/2024	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	WITH Review.Pet./14514/2024 (Filing Number)	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS	
5	I.A.(Civil)/3910/2024 WITH LCR, B/O in MACApp./236/2024	SABED ALI AND 3 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	MR. R ALI MR. R ALI MR H A AHMED	MR. R GOSWAMI
	WITH MACApp./236/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABED ALI 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R ALI(R-1,2,3,4) MR. R ALI(R-1,2,3,4) MR H A AHMED(R-1,2,3,4)
6	I.A.(Civil)/4043/2024 B/O in MACApp./323/2024	MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A T SARKAR MS. C MOZUMDAR MR. S P SHARMA	MR D MAZUMDER FOR CAVEATOR
	WITH MACApp./323/2024	ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A T SARKAR FOR CAVEATOR

<p>WITH I.A.(Civil)/4030/2024 in MACApp./323/2024</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	
HEARING			
<p>7 WP(C)/7982/2015 PART-HEARD</p>	<p>DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.</p>	<p>MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA</p>	<p>SC, HIGHER EDUCATION</p>
<p>8 MFA/12/2012 FIXED</p>	<p>ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR</p>	<p>MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA</p>	<p>MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY</p>
<p>9 RSA/260/2014 WITH LCR, FIXED</p>	<p>RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR</p>	<p>MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI</p>	<p>DR.B AHMED(R-2) MR.A C SARMAH-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)</p>
<p>WITH I.A.(Civil)/2034/2020 in RSA/260/2014</p>	<p>RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.</p>	<p>MR. P MAHANTA</p>	
<p>WITH 10 RSA/43/2015</p>	<p>SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR</p>	<p>MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI</p>	<p>DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)</p>
<p>WITH I.A.(Civil)/1297/2020 in RSA/43/2015</p>	<p>SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR</p>	<p>MR. P MAHANTA</p>	
<p>11 MFA/71/2015 WITH LCR, FIXED</p>	<p>UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.</p>	<p>MSB DEVI MR.B SARMAH Rly.Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI</p>	<p>MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI</p>
<p>12 RFA/59/2017 WITH LCR, FIXED</p>	<p>M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,</p>	<p>MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI</p>	<p>MR G N SAHEWALLA(R-1,2) MR.A SARMAH(R-3) MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)</p>
<p>WITH I.A.(Civil)/1444/2017 in RFA/59/2017</p>	<p>M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,</p>	<p>MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI</p>	

13	MFA/87/2018 WITH LCR, FIXED	SMTI ASIEA KHATUN @ BEWA Versus UNION OF INDIA	MS. R CHOUDHURY MR. M DUTTA MS. M BARMAN MS. D GHOSH MR. M ISLAM MS. S SAIKIA	MR. B SARMAH MR G GOSWAMI SC, NF RLY
14	CRP/97/2019 CAVT. NO.0690/2019 WITH LCR, B/O	M/S. ASSAM (TRADE) AGENCIES Versus SUJAUDDIN AHMED	MR Z MUKIT MR. A SATTAR	MR A TEWARI MS. P ADHIKARI FOR CAVEATOR
15	MACApp./297/2019 WITH LCR, FIXED	MD. KHALILUR RAHMAN Versus SRI VIVEK ANAND JHA AND ANR	MR. R Deka MS P MISHRA	MR. S K GOSWAMI MS D THAKURIA MR. R SHARMA
16	Mat.App./19/2020 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR
17	RFA/8/2021 WITH LCR, FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MRS R DEKA MR D BHATTACHARYA MR H K SARMA MR B DAS	MR. I H BARBHUIYA MS R RAJKHOWA
	WITH I.A.(Civil)/1234/2021 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR B DAS MR. L K BORAH MR. A GAUTAM	FOR CAVEATOR
	WITH I.A.(Civil)/1011/2022 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS.	SC, APDCL MR. B D DEKA	
18	MACApp./77/2022 WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR
19	MACApp./309/2022 WITH LCR, FIXED	SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN
	WITH I.A.(Civil)/1622/2022 in MACApp./309/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

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